

THE OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
PATIALA HOUSE COURT, NEW DELHI DISTRICT, NEW DELHI

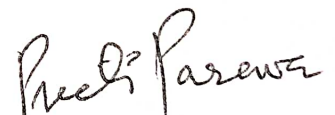
ORDER

Sub: Advisory for isolation / self quarantine:

This Office has been informed that Sh. Kailash Chand Tiwari (Senior P.A) posted in the court of Sh. Parveen Singh, Ld ASJ-03, Patiala House Courts, New Delhi has been tested Corona / Covid-19 Positive on 05.04.2021.

The said official is allowed quarantine/Isolation for 14 days w.e.f 05.04.2021 in accordance with the protocol/ guidelines issued by the Government of India / Government of NCT of Delhi and is directed to take all necessary precautions as per the advisory / guidelines of the competent authorities and submit his Corona Test Report immediately after completing the said quarantine period.

This order is being issued on the recommendations of the Corona Virus Crisis Management Committee of PHC, New Delhi and with the approval of the Ld. Principal District & Sessions Judge, PHC, New Delhi.



PREETI PAREWA
Administrative Civil Judge
Patiala House Courts, New Delhi

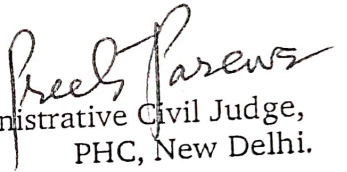
7093-7132

No. Admn/D&SJ/NDD/PHC/2021

Dated:- 05/4/21,

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. The concerned Officer(s) / Official(s).
4. The President / Hony. Secretary, NDBA, New Delhi
5. All the Administrative Officer(s) (Judl.) /Branch In-charges, PHC, New Delhi.
6. The Administrative Officer(Judl.), Administration Branch, PHC New Delhi with the directions to circulate the same amongst all the staff members through WhatsApp.
7. Caretaker, Care Taking Branch, PHC, New Delhi with directions to ensure that the concerned court room(s) / Ahlmad room(s) / Branch(s) are sanitized today itself.
8. In-charge, Computer Branch, PHC, New Delhi with the directions to upload the information immediately on the website of District Court, PHC, New Delhi.
9. PS to the Ld. Principal District & Sessions Judge, PHC, New Delhi
10. Reader of the undersigned.


Administrative Civil Judge,
PHC, New Delhi.